

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3591 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 627 of 2023	Vistra ITCL (India) Ltd. Vs. Bhrugesh Amin & Ors.	Pranaya
2.	I.A. No. 3524 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Perfect Nivesh Infra Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Ayushmaan Bhutani
3.	I.A. No. 3514 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Supreme Transport Organisation Pvt. Ltd. Vs. Maharashtra Airport Development Company Ltd.	Sonam Sharma
4.	I.A. No. 3584 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Protech Impex Pvt. Ltd. Vs. Uttar Pradesh Rajkiya nirman Nigam Ltd.	Rajesh Ranjan
5.	I.A. No. 3602 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Principal Commissioner of Customs & Ors. Vs. Kanchan Dutta	Piyush Beriwal

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By order
-sd/-
Assistant Registrar